

to (c) The information is being collected and will be laid on the Table of the House.

**Proposals from Maharashtra and Gujarat Governments regarding opening of textile units in public sector**

1593. SHRI S. W. DHABE:  
SHRIMATI AMBIKA SONI:  
SHRIMATI AMARJIT KAUR:  
SHRI DINESH GOSWAMI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have received proposals from the Maharashtra and Gujarat Governments regarding opening of textile units in public sector;

(b) whether the Central Government propose to open new textile mills in these States under the National Textile Corporation; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) No, Sir.

(c) Does not arise.

**Chieftain administration in Car Nicobar**

1594 SHRI SHYAM LAL YADAV:  
SHRIMATI AMARJIT KAUR:  
SHRI RAMANAND YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in different villages of Car Nicobar three captains are appointed by the Chieftain but there is no representation to women in this system of administration; and

(b) whether Government propose to make certain reservations for women in the administration of the villages of Car Nicobar?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) At Car Nicobar Captains are elected by the villagers of that island and not appointed by Chieftain. There is no bar to women contesting the elections to the office of Captains.

Elections of Captains and vice-Captains in 15 villages of Car Nicobar were held on 27th September, 1978 and all males and females above 15 years of age were eligible to participate in the elections. However, no woman candidate contested the elections to Captainship.

(b) There is no such proposal under consideration.

**Supersession of senior Central Government employees by junior employees**

1595. SHRI AJIT KUMAR SHARMA:  
SHRIMATI MARGARET ALVA:  
SHRIMATI AZIZA IMAM:  
SHRI SHRIKANT VERMA:  
SHRI BHISHMA NARAIN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases where permanent Central Government employees placed in a newly created cadre/service were superseded by their juniors in the original cadre, Ministry-wise, category-wise during the last three years; and

(b) the steps taken by Government to restore the seniority of such superseded employees in their original cadre/service during the above period, Ministry-wise and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b) The information is being collected and will be placed on the Table of the House.